The five year integrated M.Sc. programme conducted by the DAE-MU-CBS in Mumbai and National Institute for Science, Education and Research (NISER) in Bhubaneswar, offers academic programme which are useful in nurturing the students and provide them exposure to the DAE research facilities and programmes. These students are given opportunity to work on the advanced areas in nuclear science and technology and thus also contribute for the development of advanced technologies.

## Delhi-Udaipur-Rajkot Al Flight

1097. SHRI DILIPBHAI PANDYA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there is any proposal under consideration in the Ministry to operate Air-India daily flight between Delhi-Udaipur-Rajkot;
  - (b) if so, the details thereof;
- (c) whether some of the proposals are lying pending with the Ministry to operate the said flight;
  - (d) if so, the action taken thereon by Government in this context; and
  - (e) if so, by when the said flight will start and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) No, Sir.

- (b) Does not arise.
- (c) No, Sir.
- (d) and (e) Do not arise.

## New aviation policy

1098. SHRI D. RAJA:

SHRIR.C.SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Civil Aviation industry in the country is passing through a difficult situation at present with most of the airlines including national carrier Air India are running at loss compelling them to reduce the air services and retrenchment of the employees;

- (b) if so, the details thereof; and
- (c) whether Government has any proposal to adopt a new National Aviation Policy in order to reform the Indian aviation sector?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) Yes, Sir. Airlinewise details of profit/loss during the year 2009-10 are as follows:

Airline	Profit/Loss
	(Rs. In Crores)
Air India	-5552.44
Jet Airways	-467.6
JetLite	+46.2
Kingfisher Airlines	-1239.3
Spicejet	+67.0
Go Air	-65.5
IndiGo	+484.7

- (c) The Government has constantly been responding to changing scenario and formulating sector specific policies to facilitate and enable growth of the sector and to meet global standard and competition. Some of the steps undertaken by Government are as under:
- (i) Easier FDI Policy for airports has been put in place vide which 100% FDI, through automatic route, has been permitted in Greenfield airports, (ii) FDI requirements for air transport side of civil aviation have been revised and separate limits have been prescribed in respect of different sectors such as schedule cargo airlines, non-scheduled operators, MRO etc. (iii) Relaxed procedure for establishment of private airports for private use has been announced, (iv) Private domestic airlines have been permitted to fly on overseas routes subject to specified guidelines. Further, bilateral arrangements with other countries have been gradually liberalized

to enable better international connectivity. (v) A new Flying Training Institute has been established at Gondia, Maharashtra. Further, Indira Gandhi Rashtriya Uran Akademi has been restructured. These measures would help in putting in place better training infrastructure for skilled manpower in the aviation sector, (vi) The infrastructure at the airports, Air Traffic Control and Navigation is being constantly upgraded to meet the future demand of the airlines. (vii) To create a world class airport infrastructure upgradation/modernization of a number of metro and non-metro airports have been undertaken by Airports Authority of India (AAI) as well as through Joint Venture Companies, (viii) AAI has undertaken upgradation & modernization of 35 non-metro airports in the country in a time bound manner. In addition, 13 more airports have also been taken up for upgradation. (ix) AAI has also undertaken the modernization and expansion of the international airports at Chennai and Kolkata. (x) DGCA from time to time reviews and amends its regulations as per international standards and aviation requirements of the country, (xi) DGCA itself has been strengthened to meet international safety obligations. (xii) City side development of specific airports has been undertaken under Public Private Participation model. (xiii) A new policy for green field airports which envisages. (xiv) An Independent regulatory Authority, namely, AERA has been established 12.5.2009 with the prime objective to create a level playing field and healthy competition amongst all major airports (Government-owned, PPP-based, private), regulation of tariffs of aeronautical services, protection of reasonable interest of users.

## Compensation for Bengaluru Air-Crash victims

1099. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the cabin crews and passengers who died in Bengaluru Air crash have not got the full compensation; and